

Read :- Notice No. HCG-01/2026, dated 08/10/2026.

The High Court of Gujarat
Ahmedabad

Date: - 09/10/2026

NOTICE

HCG-02/2026

In continuation of the Notice mentioned in the Preamble, It is hereby notified that **on 09.10.2026 at 02:30 PM**, Hon'ble Mr. Justice D. N. Ray would take up the specially assigned Arbitration Matters as per the Notification dated 22.09.2026,

By Order

Sd/-

Registrar Judicial